

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO. 30
TO BE ANSWERED ON 30.11.2015**

Financial Mismanagement at Bharat Natyam Centre

30. SHRI B. SENGUTTUVAN:

Will the Minister of Culture be pleased to state:

- (a) whether any complaint with regard to financial mismanagement and impropriety at Kalakshetra, the reputed Bharat Natyam Centre in Chennai, has been received and if so, the details thereof;
- (b) whether the audit conducted at the Kalakshetra has pointed out any financial improprieties and if so, the details thereof;
- (c) whether the Ministry has directed to hold an enquiry with reference to the complaint regarding mis-appropriation of funds; and
- (d) if so, the details thereof along with the action taken by the Government in this regard?

**MINISTER OF STATE (IC) FOR CULTURE & TOURISM AND
MINISTER OF STATE FOR CIVIL AVIATION
(Dr. MAHESH SHARMA)**

- (a) There have been complaints received with regard to financial mismanagement in respect of irregularities in award and execution of Koothambalam project, discrepancies in award of work of documentation of Ramayana dance dramas & irregular appointments during 2008-2010.
- (b) Office of the Director General of Audit (Central) while conducting Audit of Kalakshetra Foundation for the financial year 2011-2012, in its inspection report has inter-alia made observations in respect of unfruitful expenditure of Rs. 6.28 crore on renovation of Koothambalam auditorium.
- (c)&(d) The Addl. Secretary & Financial Advisor, Ministry of Culture has raised a serious concern on the lapses in execution of Koothambalam project at Kalakshetra Foundation and directed to seek official explanations from former Director and officials handling the project. It has also been directed to fix the responsibility and other appropriate action against the erring officials concerned in respect of alleged irregularities.
